

merged area of Tungabhadra Project to explore the possibilities of tubewells nearabout Tungabhadra Reservoir villages;

(b) if so, whether any steps have been taken to send one or two tubewell working units to survey the area and to dig the same as an experiment; and

(c) whether the Ministry is aware that one such tube well in sugar factory of Hospect near the Reservoir has been working successfully?

**The Minister of Food and Agriculture (Shri S. K. Patil):** (a) Yes.

(b) A geologist of the Exploratory Tubewells Organisation reconnoitered the area in December 1961. He has found that the geological conditions do not warrant the undertaking of exploratory tubewell work in the area.

(c) The tubewell in Sugar Factory Hospet near the Reservoir is reported to be yielding only 2,000 gallons of water per hour and gets dried up in a few hours of working. It does not satisfy the normal criterion for a successful tubewell which is a yield of 20,000 gallons or more of water per hour on continuous pumping.

#### **Krishna River Valley Project**

**881. Shri S. Swamy:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that Kudal Sangam of Hunugund Taluk, District Bijapur, Mysore State will be submerged if Krishna river valley project is taken up;

(b) whether any representation has been received from the people of Mysore not to submerge this world famous temple as it has got international fame and importance and cultural value of Karnatak;

(c) whether it is a fact that the Krishna river valley project may be constructed near Seethimani with natural mountainous surroundings; and

(c) whether it is also a fact that the experts have advised to construct the same by connecting the two mountains near Seethimani Bijapur District?

**The Minister of Irrigation and Power (Hafiz Mohammed Ibrahim):** (a) No.

(b) No.

(c) Yes. The Almatti Dam, one of the two dams of the Krishna Valley Project is to be constructed near Seethimani.

(d) Yes.

#### **Use of Ferrous Scrap by Railway**

**883. Shri T. Subramanyam:** Will the Minister of Railways be pleased to state:

(a) the quantity of ferrous scrap which was utilised in the Railway workshops, and what quantity was made available for use in the steel plants in 1961 and 1962 so far; and

(b) whether any quantity was made available for export during this period?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) (i) Approximately 70,000 tons of ferrous scrap was utilised in the Railways workshops in 1961 and approximately 20,000 tons in 1962 (upto the end of March, 1962).

(ii) Approximately 27,000 tons of ferrous scrap was made available for use in the Steel Plants in 1961 and approximately 5,000 tons in 1962 (upto the end of March, 1962).

(b) No quantity of ferrous scrap was specifically made available for export during this period.

#### **Guntakal-Hospet Broad Gauge Line**

**884. { Shri Mohsin:  
Shri T. Subramanyam:**

Will the Minister of Railways be pleased to state:

(a) the programme of work for 1962-63 regarding the laying of a Broad Gauge line from Guntakal to Hospet in the Southern Railway; and

(b) when this line is expected to be finished?

**The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy):** (a) The scheme is under consideration.

(b) It is too early to say when the work may be completed.

#### **Rural Electrification in Andhra Pradesh**

**886. Shrimati Vimla Devi:** Will the Minister of Irrigation and Power be pleased to state:

(a) how many villages are to be electrified in Andhra Pradesh during the Third Plan period; and

(b) the various systems of electricity by which power will be supplied to these villages and the number of villages that will be met by each system?

**The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim):** (a) About 2,000.

(b) All the villages will be supplied power from the Grid System of the Andhra Pradesh State Electricity Board.

#### **Community Development Blocks in Jammu and Kashmir State**

**887. Shri Abdul Ghani Goni:** Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the number of Community Development Block in Jammu and Kashmir State;

(b) whether the said Blocks are sufficient to cater to the needs of the area that is mountainous and thinly populated; and

(c) whether Government propose to provide more Blocks in view of the Geographical and topographical situation of the said State?

**The Deputy Minister in the Ministry of Community Development, Pan-**

**chayati Raj and Cooperation (Shri B. S. Murthy):** (a) 52.

(b) and (c). A proposal has been received from the State Government for allotment of additional blocks which is under consideration.

#### **Honorary Family Planning Education Leader**

**888. Shri P. N. Kayal:** Will the Minister of Health be pleased to state:

(a) whether there is any cadre like honorary family planning education leaders;

(b) if so, how much honorarium is being paid to them; and

(c) how many persons of such cadre are working in the field of family planning at present (State-wise)?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). Honorary Divisional Family Planning Education Leaders and Honorary District Family Planning Education Leaders have been appointed on payment of a grant-in-aid of 4,000 and Rs. 2,000 per annum respectively to each leader.

(c) 32 Honorary Divisional Family Planning Education Leaders and 17 Honorary District Family Planning Education Leaders are at present working in the States as shown below:—

| State Government  | No. of Divisional Leaders | No. of District Leaders |
|-------------------|---------------------------|-------------------------|
| Andhra Pradesh    | 1                         |                         |
| Assam             | ..                        | ..                      |
| Bihar             | 1                         | ..                      |
| Gujarat           | 1                         | 2                       |
| Jammu and Kashmir | ..                        | ..                      |
| Kerala            | .                         | 5                       |
| Maharashtra       | 5                         | 3                       |
| Madhya Pradesh    | 6                         | 2                       |
| Madras            | 2                         | 1                       |
| Mysore            | 1                         | ..                      |
| Orissa            | ..                        | 3                       |
| Punjab            | 2                         | ..                      |
| Rajasthan         | 1                         | ..                      |